HIGH COURT OF MANIPUR
AT IMPHAL

N O T I F I C A T I O N

Imphal, the 30th October, 2026

No. HCM/1/96-BENCH/ : In supersession of earlier order(s), if any in this regard, it is informed to all learned members of the Bar and litigants as under:

i) only for the ensuing month of November, 2026, the fourth Saturday i.e., 28.11.2026 shall be Court sitting day instead of first Saturday i.e., 07.11.2026;

ii) first Saturday i.e., 07.11.2026 shall be holiday;

iii) third Saturday i.e., 21.11.2026 shall be working day; and

iv) matters scheduled to be listed on 07.11.2026 shall be listed on 28.11.2026.

By Order etc.

Sd/-

(MONALISA MAIBAM)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/23156-74 Imphal, the 30th October, 2026

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The Advocate General, Government of Manipur.*
5. *The Chairman, Bar Council of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *The President, District Bar Association Bishnupur /Chandel / Churachandpur / Kakching / Senapati / Tamenglong / Thoubal / Ukhrul.*
13. *All the Joint Registrars, High Court of Manipur.*
14. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
15. *All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.*
16. *The System Analysts, High Court of Manipur.*
    - *He is requested to upload the same on official website.*
17. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
18. *All the Court Masters, High Court of Manipur.*
19. *The Concerned/Guard File.*

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
30.10.2026

***